

श्री शरद यादव (बिहार): सभापति महोदय ...(व्यवधान)... What is wrong in that? We could include that issue also.

श्री सभापति: साहब देखिए, जिसको जो कहना है, वह कहे। ...(व्यवधान)... देखिए, यह कल का फैसला है।...(व्यवधान)...

श्री एस.एस. अहलुवालिया (झारखंड): सर, यह ठीक बात है कि असम में भी बम विस्फोट की घटनाएं घटी हैं और द्रायबल इलाकों में घटी हैं। वहां पर पाकिस्तानी झंडा फहराया गया है, उसका भी उल्लेख इसमें होना चाहिए, उनकी इतनी ही गुजारिश है। ...(व्यवधान)...

MR. CHAIRMAN: Hon. Members, just a minute. Please, resume your places.

SHRI SITARAM YECHURY (West Bengal): Sir, may I take a minute?

MR. CHAIRMAN: Please.

SHRI SITARAM YECHURY: Yesterday, what was discussed and decided was that in the light of the Bombay blasts, the issue of terrorism in the country would be discussed and that would include Assam and attacks anywhere else in the country. All that would be discussed.

SHRI BIRENDRA PRASAD BAISHYA: I only wished that the hon. Chairman would include Assam in the discussions also.

MR. CHAIRMAN: Nothing prevents you from referring to that subject or any other related subject. I think, that should satisfy the hon. Members and now, let the discussion begin.

SHRI BIRENDRA PRASAD BAISHYA: Kindly include Assam. ...*(Interruptions)*...

MR. CHAIRMAN: Please. I appeal to the hon. Member not to...*(Interruptions)*... Please, go ahead.

WRITTEN ANSWERS TO STARRED AND UNSTARRED QUESTIONS

3G spectrum bids

*141. SHRI VIJAY JAWAHARLAL DARDA:

SHRI GIREESH KUMAR SANGHI:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether his Ministry has delayed 3G spectrum bids considerably;
- (b) if so, whether the Ministry of Finance has also urged his Ministry to hold auction as early as possible so that the estimated Rs. 40,000 crores can be budgeted in the current fiscal books to bridge the fiscal deficit;
- (c) if so, whether a number of political parties have also criticised Government over the favouring of chosen corporates;
- (d) if so, whether the new 3G telecom is to share a 3 per cent revenue with Government; and
- (e) if so, by what time a final decision in this regard is likely to be taken?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI A. RAJA) : (a)
No, Sir.

(b) The Government has announced detailed guidelines for auction and allotment of spectrum for 3G telecom services on 1st August, 2008 and certain amendments on 11st September, 2008. As per the guidelines, any person (i) who holds a UAS/CMTS licence; of (ii) (a) who has previous experience of running 3G telecom Services; and (b) gives an undertaking to obtain Unified Access Services Licence (UASL) as per Department of Telecommunications guidelines dated 14.12.2005 before starting telecom operations, can bid for 3G spectrum. The Ministry of Finance has desired that the auction of 3G Spectrum be conducted by January, 2009 and the full amount deposited in the exchequer by February, 2009. The amount which would be realized from the auction shall be known only after the auction process is complete.

(c) No, Sir.

(d) and (e) The proposal to levy annual spectrum charges for stand alone 3G operators will be finalized shortly.

Scheme for urban transport planning

*142. SHRI GIREESH KUMAR SANGHI:

DR. T. SUBBARAMI REDDY:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government is likely to launch a Rs. 152 crore scheme for urban transport planning to encourage states to upgrade public transport systems which are crumbling in most cities including the Metros;

(b) if so, whether his Ministry's programme that is aimed at promoting eco-friendly, safe, comfortable and affordable public transport would push cities to take up studies to prepare detailed project reports after comprehensive and thorough evaluation of alternate technologies;

(c) if so, whether his Ministry has already started studies in this regard; and

(d) if so, by what time a final decision in this regard is likely to be taken?

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY) : (a) to (d) A new centrally sponsored scheme of Urban Transport Planning has been launched by the Government from August, 2008 to provide central financial assistance to States/Urban Local Bodies, (ULBs) upto 80% total cost for taking up various traffic and transportation studies etc. and upto 50% of the total cost for preparation of Detailed Project Reports (DPRs). The estimated cost of the scheme during the Eleventh Five Year Plan including State/Urban Local Bodies share is Rs. 124.70 crore. The Scheme covers a wide gamut of urban transport planning matters for promoting comprehensive urban mobility plan integrating land-use and transport, preparation of Detailed Projects Reports (DPRs), Clean Development Mechanism (CDM) studies, Intelligent Transport System (ITS) studies, launching of awareness campaign etc. in line with the National